

**Annexure - 9**  
**Vedera Tradelinks Private Limited; Liquidation commenced on 09.01.2026;**  
**Other stakeholders, if any (other than financial creditors and operational creditors)**  
**Vedera Tradelinks Private Limited (As on 10.03.2026)**

S. No.	Name of Creditor	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Goutam Jain	Equity Shareholders	08-02-26	₹ 42,500.00	₹ 0.00	Shareholder	₹ 0.00	-	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 42,500.00	Clarification/ additional documents has been sought from the claimant in respect of transfer of shares which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
2	VS Krishi Upaj Mandi	Equity Shareholders	08-02-26	₹ 178,032,500.00	₹ 0.00	Shareholder	₹ 0.00	-	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 178,032,500.00	Clarification/ additional documents has been sought from the claimant in respect of transfer of shares which is yet to be received. Due to insufficient documents provided by the claimant the claim has been kept under verification.
2	Total			₹ 178,075,000.00	₹ 0.00		₹ 0.00	-	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 178,075,000.00	

Note :

1.The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.